



THE HIGH COURT OF KERALA

13776

Kochi - 682 031  
Dated - 06-02-2018

**PROCEEDINGS**

Judiciary - Transfer and Postings of Munsiff-Magistrates - orders issued

**ORDER NO. B1(A) 63/2018**

Shri. Shamnad S., Additional Munsiff -II, Ernakulam is transferred and posted as Additional Munsiff (RCC), Ernakulam. He will assume charge as Additional Munsiff (RCC), Ernakulam and will hold full additional charge of the Additional Munsiff-II, Ernakulam until further orders.



( By Order ),

  
K. Haripal  
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl. Chief Secretary to Government, Home (C) Department, Tvpm (with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy, Athani  
The District Judge, Ernakulam  
The Officers and Courts concerned  
The Private Secretary to the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B1(D) B2(A), B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts Cell & I.T Section High Court  
The Kerala Judicial Academy, High Court, Athani Aluva.  
The Administrative Records Section, High Court ( 2 copies )  
The File/Stock File